## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/06/2017 AT 10:50 AM		
PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, MEMBE	R-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/540/ (IB)/2017	
NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S)	: LAKSHMI VILAS BANK : ORCHID PHARMA LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1. TKBHASKAR VIKRAM DJAN	Counsel for the	buretha

2. A.G. SATHYA NIARAYANA FOR A.IC. MYLSAMY

SHWETHA VACUDEVAN

Roo Petitiones

A listy on

<u>ORDER</u>

Heard. Order is reserved.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

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